

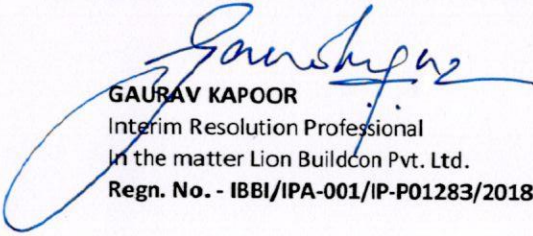
Annexure-8

**Name of the corporate debtor: LION Buildcon Private Limited;
Date of commencement of CIRP : 03-July-2024;
List of creditors as on: 20-July-2024**

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	N/A	N/A	Nil	Nil	N/A	N/A	N/A	N/A	Nil	Nil	Nil	Nil	Nil	


GAURAV KAPOOR
 Interim Resolution Professional
 In the matter Lion Buildcon Pvt. Ltd.
 Regn. No. - IBBI/IPA-001/IP-P01283/2018-2019/12002

